

IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI 'C' Bench : NEW DELHI

BEFORE SHRI SHAMIM YAHYA, ACCOUNTANT MEMBER  
AND  
SHRI YOGESH KUMAR US, JUDICIAL MEMBER

ITA NO. 2061/DEL/2019  
(AY 2015-16)

HEENA EXPORT CORPORATION,  
1031/2, LINK ROAD,  
FARIDABAD  
HARYANA  
(PAN: AABFH7670N)  
(APPELLANT)

VS. DCIT, CIRCLE-I,  
FARIDABAD

(RESPONDENT)

Appellant by : Sh. Rakesh Jain, Adv.  
Respondent by : Shri Om Parkash, Sr. DR.

Date of hearing : 30.10.2024  
Date of pronouncement : 30.10.2024

**ORDER**

**PER SHAMIM YAHYA, AM :**

This appeal by the Assessee is directed against the Order dated 10.01.2019 Ld. CIT(A), Faridabad relating to assessment year 2015-16

2. At the time of hearing, Ld. AR for the assessee made a request for withdrawal of the assessee's appeal.

3. Learned Senior DR has no objection on the request of the Assessee's counsel for withdrawal of the appeal.

4. In view of above factual matrix, we accept the request of the assessee's AR, for withdrawal of the aforesaid appeal.

5. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the Open Court on 30.10.2024.

Sd/-

**(YOGESH KUMAR US)  
JUDICIAL MEMBER**

Sd/-

**(SHAMIM YAHYA)  
ACCOUNTANT MEMBER**

***SRB***

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Assessee/AO/CIT/ CIT (A)/ ITAT (DR)/Guard file of ITAT.

**By order**

**Assistant Registrar, ITAT: Delhi Benches-Delhi**